
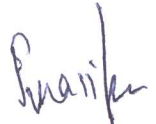



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/03/2017 AT 10.30 AM

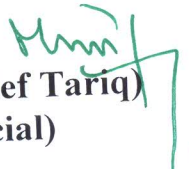
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION :
PETITION NUMBER : TCP/21/2016
NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani
NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others
(In the matter of Argus Enterprises (P) Limited)
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	For HARI SHANKAR MANI SANDEEP KUMAR	R3	
2)	Surasika Parthasarathy for R. Parthasarathy	R, R2, R4	
3.	V MAHESH	for Pet-	

ORDER

Shri V Mahesh, PCS representing petitioner present. Ms Surasika Parthasarathy, proxy counsel representing R1, R2 & R4 and Shri Sandeep Kumar, representing counsel for R3 are present. Both the counsel sought time for submitting arguments. Time extended at request. Put up on **07.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)